

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 466/96

Monday, this the 6th day of July, 1998.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

K. Vijayachandran Thampi,
S/o K. Krishnan Potti,
Area Supervisor,
Traffic Inspector's Office,
Southern Railway, Ernakulam Junction.
Residing at :
No.36/294, Pulleppadi Road,
Kathrikadavu, Kochi -17.

... Applicant

Vs.

1. Union of India through
the General Manager,
Southern Railway,
Headquarters Office,
Park Town P.O.,
Madras -3.
2. The Divisional Railway Manager,
Southern Railway,
Trivandrum Division,
Trivandrum - 14.
3. The Divisional Personnel Officer,
Southern Railway,
Trivandrum Divisional Office,
Trivandrum -14.

By Advocate Mr P.A. Mohamed.

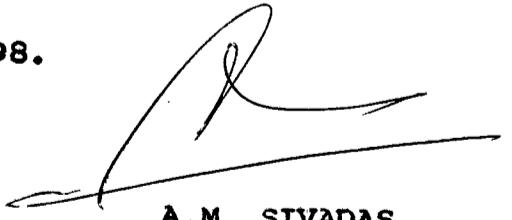
ORDER

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

It is submitted on behalf of the applicant that
the application is not pressed. Hence, the application
is dismissed as not pressed.

Dated the 6th of July, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER